

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. No.206 OF 2003 IN O.A. No.3336 OF 2001

New Delhi. this the 16th day of July. 2003

HON'BLE SMT. LAKSHMI SWAMINATHAN. VICE CHAIRMAN (J) HON'BLE SHRI V.K. MAJOTRA. MEMBER (A)

RS Dohare (St. No.258)
Retired Chief General Manager (Telecom.)
Department of Telecom.
R/o C-1/D DDA Flats. Munirka.
New Delhi-110067.

..Petitioner

(Bv Advocate : Shri S.N. Anand)

Versus

- Shri Vinod Vaish. Secretary. Department of Telecom. Ministry of Communications. Sanchar Bhawan. 20. Ashoka Road. -New Delhi-110001.
- 2. Shri R.N. Tripathi.:
 Assistant Director General (Pension).
 Department of Telecom.
 Sanchar Bhawan. 20. Ashoka Road.
 New Delhi-110001.
- J. Dr. Vincent Baria Assistant Director General (STG.III). Department of Telecom. Sanchar Bhawan. 20. Ashoka Road. New Delhi-110001.
- 4. Shri R.K. Tuli.
 Accounts Officer (C&B),
 Office of Chief General Manager Telecom.
 Punjab Circle.
 Chandigarh-160022.

....Respondents

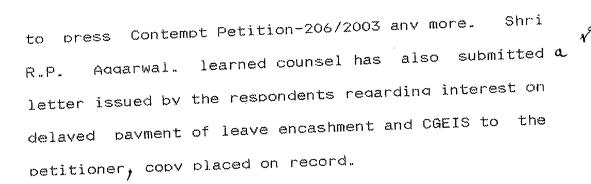
(By Advocate : Shri B.S. Jain. through learned proxy counsel Shri R.P. Aggarwal)

ORDER (ORAL)

HON'BLE SMT. LAKSHMI SWAMINATHAN. VICE CHAIRMAN (J):

Shri S.N. Anand. learned counsel has submitted that he is satisfied with the compliance of the Tribunal's order in OA-3336/2001 done by the respondents. In the circumstances, he does not wish

V?



2. In view of the above facts and circumstances. Contempt Petition-206/2003 is dismissed. Notices to the alleged contempers are discharged. File to be consigned to the record room.

(V.K. MAJOTRA)
MEMBER (A)

(SMT. LAKSHMI SWAMINATHAN) VICE CHAIRMAN (J)

oc.